

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 08.07.2026

ORDER NO. 86 of 2026

Hon'ble Officiating President is pleased to partially modify the roster order no 71 of 2026 for **CESTAT, Bangalore** from **27.07.2026** to **31.07.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 27.07.2026 to 31.07.2026	Mr. R. Muralidhar, Hon'ble Member (Judicial) and Ms. R. Bhagya Devi, Hon'ble Member (Technical)	Excise Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

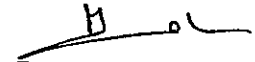
By Order



(Mukesh Gupta)
Deputy Registrar

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SPS to Hon'ble Officiating President/ Hon'ble Members, CESTAT, Kolkata/Bangalore/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Bangalore /Bar Association, Bangalore /O/o Commissioner (AR), Bangalore /Notice Board/Website/Guard File/Office Copy.



Deputy Registrar